

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 33032/2018

RASHTRIYA KISAN MAZDOOR SANGHATHAN (REGD) Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS. Respondent(s)

(***I.As to be listed be before the Hon'ble Judge-in-Chambers on
15.07.2019 ***

IA No. 86103/2019 - CLARIFICATION/DIRECTION

IA No. 91286/2019 - CONDONATION OF DELAY IN FILING THE SPARE
COPIES)

Date : 15-07-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBERS]

For Petitioner(s)

Mr. Arjun Harkauli, AOR

For Respondent(s)

Mr. Rohit K. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing spare copies is condoned.

Office to proceed further.

(SUSHMA KUMARI BAJAJ)
SENIOR PERSONAL ASSISTANT

(SANTOSH KUMAR)
BRANCH OFFICER